

*L.O to
calculate
amount of
Smart TV
delivered
to
Principal/Dist. & Sessions Judges of the
State*

HIGH COURT OF JAMMU AND KASHMIR

(OFFICE OF THE CENTRAL PROJECT COORDINATOR (COURTS))

Principal/Dist. & Sessions Judges of the

State

No:-

1020/CPC/K

Dated:- 07-09-2018

Subject **Delivery of Smart TV/Digital Display System in Courts.**

Sir,

High Court of J&K has provided Smart TV/Digital Display System in 218 District & Subordinate Courts of the State of Jammu and Kashmir viz Samsung Smart TV/Digital Singnage TV 32 inch Model DB 32E and Samsung Extra Monitor 18.5 inch Model S19F35QHNW. The delivery has been made in all the Courts.

In this respect, it is requested to your good self to kindly direct the Judicial Officers of the concerned courts in your District where Smart TV/Digital Display System has been delivered to submit to this office the stock entry report as per the proforma attached herewith within two days positively. The report must be sealed and signed by the concerned Judicial Officer.

With warm regards.

Yours faithfully,

Malik Shabir Ahmad
(Malik Shabir Ahmad)

CPC (c-Courts)

**PROFORMA FOR STOCK ENTRY REPORT OF SMART TV/DIGITAL
DISPLAY SYSTEM**

DISTRICT	COURT	ITEM	QTY	SERIAL NO. STOCK WITH LEDGER MAKE & NO. MODEL	PAGE NO.
		Smart TV/Digital Singnago TV 32 inch	1		
		Extra Monitor 18.5 inch with splitter	1		